

(c) and (d) Development and promotion of tourism, including preparation of blue print of geographical regions, is primarily the responsibility of the State Governments/ Union Territory Administrations.

Statement

*Foreign Tourist Arrivals (FTAs) from top 10 source countries
during the year 2010 and 2011*

Rank	2010		2011	
	Source Country	FTAs (in million)	Source Country	FTAs (in million)
1.	USA	0.93	USA	0.98
2.	UK	0.76	UK	0.80
3.	Bangladesh	0.43	Bangladesh	0.46
4.	Sri Lanka	0.27	Sri Lanka	0.31
5.	Canada	0.24	Canada	0.26
6.	Germany	0.23	Germany	0.24
7.	France	0.23	France	0.23
8.	Malaysia	0.18	Malaysia	0.21
9.	Australia	0.17	Japan	0.19
10.	Japan	0.17	Australia	0.19
	ALL COUNTRIES	5.78	ALL COUNTRIES	6.31

Policies regarding sustainable tourism

129. SHRI N.K. SINGH: Will the Minister of TOURISM be pleased to state:

(a) the policies formulated at the National and State level regarding sustainable tourism in India;

(b) the regulatory measures taken to ensure sustainable tourism in protected areas;

(c) whether there are any reports on the impact of tourism in protected areas in India; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) Ministry of Tourism has finalized the Sustainable Tourism Criteria for India (STCI) in February, 2012. This criterion includes Principles and Indicators for Sustainable Tourism practices for the tour operators and hotel sector, the two most important segments of tourism industry.

(b) The 'Guidelines for Tourism in and around Tigers Reserves' has been notified by the National Tiger Conservation Authority (NTCA), Ministry of Environment and Forests. As per these guidelines, all the States have been asked to notify the State-level eco-tourism strategy within a year from the date of notification of the guidelines. The guideline has also recommended the identification and monitoring of ecologically sensitive areas surrounding the tiger reserves to ensure the ecological integrity or corridor/buffer areas which will prevent encroachment. The Ministry of Tourism has guidelines for Approval of Hotel Projects at the implementation stage and also guidelines for Classification of operational hotels under various categories including such hotels being constructed around eco-sensitive and protected areas. As per these guidelines, hotels at the project stage itself are required to incorporate various eco-friendly measures like Sewage Treatment Plant (STP), rain water harvesting system, waste management system, pollution control, introduction of non-Chlorofluorocarbon (CFC) equipment for refrigeration and air conditioning, measures for energy and water conservation etc.

(c) and (d) The Ministry of Tourism has not commissioned any study regarding the impact of tourism in the protected areas and hence no reports are available.

Development of infrastructure for tourism in States

130. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of TOURISM be pleased to state:

(a) the steps taken by Government for the development of infrastructure for Tourism in Goa, Andaman and Nicobar, Odisha, West Bengal, Madhya Pradesh, Rajasthan, Himachal Pradesh, Uttarakhand and Jammu and Kashmir; and

(b) whether it is a fact that because of weak infrastructure and communication, these States are not able to attract more foreign tourism?